

(c) whether CVC has awarded Corporate Vigilance Excellence Award to Punjab National Bank during 2017;

(d) if so, the details thereof; and

(e) the basis on which PNB was selected for the said award?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): (a) As per information received from the Central Vigilance Commission (CVC), the Vigilance Excellence Awards were instituted by the CVC for the first time in the year 2017 for work done in calendar year 2016.

The awards for Chief Vigilance Officers (CVOs)/Vigilance Functionaries of Central Public Sector Enterprises (CPSEs), Public Sector Banks (PSBs), Ministries/Departments were instituted in the category of (i) Innovation, (ii) Excellence in Investigation, (iii) Vigilance Awareness Initiative and (iv) Timely completion of Disciplinary Proceedings.

The awards for the Management were instituted in the category of (i) Best Institutional Practice to fight Corruption, (ii) Vigilance Awareness Initiative and (iii) IT initiative for Transparency in the Organization.

The CVC called for nominations from CVOs/Vigilance functionaries and Management of the Organizations. 74 nominations across all categories were received from 41 organizations. After following the due process of evaluation, the Commission selected 17 entries of CPSEs/PSBs/Ministries/Departments under different categories for the Vigilance Excellence Awards.

(b) For the year 2017, the Vigilance Excellence Awards were conferred under different categories upon CVOs/Vigilance functionaries/management of six Public Sector Banks.

(c) to (e) CVO, PNB was awarded for Outstanding Achievement in the category "Timely Completion of Disciplinary Proceedings" on the criteria of percentage of cases of disciplinary proceedings which were completed on time from the point of view of prescribed timelines/reduction of time taken. Out of total 203 charge sheets issued in 2016, 187 or 92% proceedings (140 major and 47 minor) were finalized within the prescribed timeline.

Development of indicators reflecting SDGs

*147. SHRI DEREK O'BRIEN: Will the Minister of PLANNING be pleased to state:

(a) whether the Ministry has interacted with other Ministries to develop indicators

reflecting Sustainable Development Goals (SDGs);

(b) if so, the details and the current progress thereof;

(c) whether all the Ministries have initiated the development process in convergence with the central sector schemes and if so, the details thereof; and

(d) whether the Ministry has been interacting with various State Governments also with regard to State schemes which are aligned to SDGs; and if so, the details and the progress thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAOINDERJIT SINGH): (a) and (b) Ministry of Statistics and Programme Implementation (MoSPI) is responsible for development of the National Indicator Framework for Sustainable Development Goals (SDGs). Ministry of Statistics and Programme Implementation has prepared a draft National Indicator Framework based on the consultation and inputs received from various central Ministries and States/UTs. The list of draft National Indicator Framework is under approval.

(c) and (d) NITI Aayog has been assigned the role of overseeing the implementation of Sustainable Development Goals (SDGs). NITI Aayog has carried out a detailed mapping of the 17 Goals on Nodal Central Ministries, Centrally Sponsored Schemes (CSSs) and other Government initiatives and also of each of the 169 targets on concerned Central Ministries. NITI Aayog circulated the mapping to the Central Ministries and placed it on the NITI Aayog's website to facilitate better awareness, common understanding and faster implementation of the SDGs and related targets. NITI Aayog has constituted a Task Force consisting of representatives of Central Ministries, State Governments and Think Tanks as members, and is following up on the implementation of SDGs in the country. NITI Aayog is regularly interacting with various States/UTs for putting in place the SDGs implementation mechanism. Several States/UTs have carried out a similar mapping of the SDGs and SDG targets on their respective Departments and programmes for faster implementation of SDGs, including creation of SDG Cell or Centre of Excellence for regularly monitoring the implementation of SDGs.

Law to check emigration frauds

*148: DR. VIKAS MAHATME: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government proposes to frame a law to check emigration frauds committed by travel agents;

(b) whether there is any nexus between travel agents and illegal human traffickers;